

ITEM NO.1762

COURT NO.2

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 332-333/2020

BAGHER SINGH (D) THROUGH LRS

Appellant(s)

VERSUS

DARSHAN SINGH & ORS.

Respondent(s)

IA No. 52811/2023 - APPLICATION FOR SUBSTITUTION

IA NO.94467/2023- APPLICATION FOR C/DELAY IN FILING SUBSTITUTION

IA NO.97973/2023- FOR SETTING ASIDE ABATEMENT

IA NO.97979/2023-C/DELAY IN FILING APPLN. FOR SETTING ASIDE
ABATEMENT

IA No. 52812/2023 - EXEMPTION FROM FILING DEATH CERTIFICATE

Date : 13-07-2023 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]

For Appellant(s)

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.
Mr. Saroha Siddhant, Adv.
Mr. Tushar Bathija, Adv.
Mr. Praveer Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the applications.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)